

THE HIGH COURT OF KERALA

Tel.Address: "Justitia"
Telephone No: 2393901
No: H8-24036-13

ERNAKULAM
KOCHI - 682 031
Post Box No.2600
Dated.23/05/14

SHORT QUOTATION NOTICE

No : H8-24036-13

THE HIGH COURT OF KERALA

Sealed quotations are invited for the Annual Maintenance Contract for the 9 numbers of Voltas Air Conditioners with Stabilizers provided under the Home Office items of the Honourable Judges of the High Court of Kerala.

The envelopes containing the quotation should bear the superscription "Quotation for the AMC of 9 numbers of Voltas Air Conditioners with Stabilizers" and should be addressed to The Registrar (Administration), High Court of Kerala, Ernakulam.

Intending quotationers may submit the quotations on their own papers.
Last date for receipt of quotations is 30-05-14 upto 2.00 p.m .
Late quotations will not be accepted.

The quotations will be opened at 3.00 p.m. On 30-05-14 in the presence of such of the quotationers or their authorized representatives who may be present at that time.

Details of the requirements and the conditions governing the AMC service can be obtained free on request from the H Section, High Court of Kerala till 30-05-14 upto 2.00 p.m.

(By Order)



A. Krishnan Nair,
Assistant Registrar,
For Registrar (Administration)

Copy To.

1. The Section Officer, Computer Cell, High Court
2. The N.I.C., Computer Cell, High Court
3. The File

